14.07 hrs.

PAPERS LAID ON THE TABLE
REVIEWS AND ANNUAL REPORTS OF
HINDUSTAN ANTIBIOTICS LTD., PIMPRI,
PUNE AND OIL AND NATURAL GAS COMMISSION FOR 1977-78

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, on behalf of Shri H. N. Bahuguna, I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, Pune, for the year 1977-78.
 - (ii) Annual Report of the Hindustan Antibiotics Limited, Pimpri, Pune, for the year 1977-78 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3177/78].
- (2) (i) A copy of the Annual Report together with the Audited Accounts (Hindi and English versions) of the Oil and Natural Gas Commission for the year 1977-78 and of its subsidiary company Hydrocarbons India Limited, New Delhi, for the year 1977-78 under sub-section (3) of section 23 read with sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1959.
 - (ii) Review (Hindi and English versions) by the Government on the above Reports. [Placed in Library. See No. LT-3178/78].

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I gave one Privilege motion against Mr. C. M. Stephen on 13th of December. (Interruptions).

MR. SPEAKER: It is under my consideration. I have got it yesterday and it is under my consideration. 3653 LS—11

SHRI JYOTIRMOY BOSU: Mr. Speaker, Sir, I gave another privilege motion against Mr. Shakdher, former Secretary-General....

14.08. hrs.

[SHRI N. K. SHEJWALKAR in the Chair]

MR. CHAIRMAN: No. Now the other item has already started

SEVENTY-FIFTH AND SEVENTY-SIXTH REPORTS OF LAW COMMISSION WITH
STATEMENTS FOR NOT LAYING THE HINDI
VERSIONS AND REPORT ON THE SIXTH
GENERAL ELECTION TO HOUSE OF THE
PEOPLE, 1977

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): Sir, On behalf of Shri Shanti Bhushan, I beg to lay on the Table:—

- (1) A copy of the Seventy-fifth Report of the Law Commission on Disciplinary Jurisdiction under the Advocates Act, 1961. [Placed in Library. See No. LT-3179/78].
- (2) A copy of the Seventy-sixth Report of the Law Commission on Arbitration Act, 1940. [Placed in Library. See No. LT-3180/78].
- (3) Two statements (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of the Reports mentioned at (1) and (2) above. [Placed in Library. See No. LT-3180/78].
- (4) A copy of the Report (Hindi and English versions) on the Sixth General Election to the House of the People, 1977, Volume II (Statistical). [Placed in Library See No. LT-3181/78].

ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF TECHNOLOGY, NEW DELHI FOR 1977-78 AND STATEMENT FOR DELAY AND NOT LAYING THE HINDI VERSIONS

DR. PRATAP CHANDRA CHUN-DER: I beg to lay on the Table: